



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/30/2023 FIXED	WE FOR GUWAHATI FOUNDATION AND 2 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R-21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R-11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r-19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA

- FOR FRESH ADMISSION WITH STAY/BAIL -

2	WA/132/2024 FIXED	THE POWER GRID CORPORATION OF INDIA LTD. AND ANR. Versus THE UNION OF INDIA AND 28 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. P K TIWARI (r-4 to 11,15 to 29) GA, ASSAM MR. A R GOGOI (r-4 to 11,15 to 29)
	WITH I.A.(Civil)/1237/2024 in WA/132/2024	THE POWER GRID CORPORATION OF INDIA LTD. AND ANR. Versus THE UNION OF INDIA AND 28 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. P K TIWARI (r-4 to 11,15 to 29) GA, ASSAM MR. A R GOGOI (r-4 to 11,15 to 29)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	WA/61/2024 FIXED	MANASH PRATIM RAJKONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM MR. R MAZUMDAR (R-6) MR H BEZBARUA (R-6) MR N ALI (R-6) SC, DIB. UNIVERSITY
	WITH I.A.(Civil)/494/2024 in WA/61/2024	MANASH PRATIM RAJKONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, DIB. UNIVERSITY
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
4	WP(C)/5537/2023 FIXED	UNION OF INDIA AND 4 ORS. Versus UTSAB DEB	MR. B CHAKRAVARTY (C.G.C.)	DR G J SHARMA MRS. U DUTTA
HEARING				
5	WA/166/2022	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	GA, ASSAM MR. A GANGULY (r-5 to 7) MR A NATH (R2.1, R2.2., R4.1) MR A R BHUYAN (r-1) MR. M A I HUSSAIN (r-1) MR. N J MEDHI (R2.1, R2.2., R4.1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	WITH I.A.(Civil)/1372/2022 in WA/166/2022	THE UNION OF INDIA AND 2 ORS. Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MR. M A I HUSSAIN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE
6	WA/379/2023 FIXED	DEPANJAN SARMA Versus STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DHANUKA	MR. D SAIKIA, AG, ASSAM SC, N M C SC, HEALTH
7	ITA/4/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
8	WITH ITA/2/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
9	WITH ITA/6/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX

10	WITH ITA/7/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
11	WA/4/2024 CAVT. NO.13582/023, FIXED, CAVT./1358/2023	CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT LTD AND 2 ORS.	MR. U HAZARIKA MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA MS. S NEWAR DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/489/2024 in WA/4/2024	CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT LTD AND 2 ORS.	MR. K P PATHAK MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA MS. S NEWAR DY.S.G.I. FOR CAVEATOR
12	WITH WA/3/2024 CAVT. NO. 13472/023,	CONTAINER CORPORATION OF INDIA LTD. AND 2 ORS. Versus LADI STEEL INDUSTRIES PVT. LTD. AND ORS.	MR. U HAZARIKA MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA MS. S NEWAR DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/487/2024 in WA/3/2024	CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT. LTD. AND 4 ORS.	MR. K P PATHAK MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA DY.S.G.I.
13	WA/11/2024	SHAFIQUK ISLAM KHAN Versus NAIMUDDIN AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR. A M KHAN MR S ISLAM MR T T MONI	SC, P AND R.D. MR. N HOSSAIN (r-1) MR N SARMA (r-1)

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,9th May 2024]

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[AT 2:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/72/2019	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MRS. A GAYAN MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
2	WA/21/2024 CAVT. NO.00812/024, B/O (FOR WITHDRAWAL)	AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. K N CHOUDHURY (R-1) SC, P AND R.D. MR. A M AHMED (R-1) MR. A D CHOUDHURY P. GHOSH (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/202/2024 in WA/21/2024	AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
3	WA/23/2024 CAVT. NO. 00812/024,	AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. M K HUSSAIN (R-1) MRS. S Y AHMED (R-1) MR. A D CHOUDHURY MR K U AHMED (R-1) MS. F H AHMED (R-1) MR. M ALOM (R-1) MD A RAHMAN (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/208/2024 in WA/23/2024	AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS.	MR J ABEDIN MR. D A KAIYUM MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				

4 [PIL\(Suo Moto\)/4/2023](#)

XXX

SC, GHC

SC, GMC

Versus

THE STATE OF ASSAM AND 4 ORS

5 [PIL/55/2023](#)

DHRUBA JYOTI BORAH

Versus

THE STATE OF ASSAM AND 6 ORS

GA, ASSAM

SC, FOREST

SC, PCB

SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1672/2024 FIXED	DASIRAM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR B N KONWAR	SC, SEC. EDU.
ORDER (STAY VACATING)				
2	I.A.(Civil)/3435/2023 B/O in WP(C)/3867/2021	NARAD CHANDRA BRAHMA AND ANR. Versus DHARANI CHANDRA BRAHMA AND 5 ORS.	MR S C PANDIT	SC, ELEM. EDU GA, ASSAM MR D S DEKA SC, BTC
	WITH WP(C)/3867/2021	DHARANI CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) SC, BTC
ORDER (IMPLEADMENT OF PARTY)				
3	I.A.(Civil)/717/2024 FIXED in WP(C)/5947/2023	JUNMONI BAGLARY AND 20 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M A I HUSSAIN MR. M A I HUSSAIN N ISLAM	GA, ASSAM SC, BTC SC, WPT AND BC
	WITH WP(C)/5947/2023	JUNMONI BAGLARY AND 20 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM SC, BTC SC, WPT AND BC
ADMISSION				
4	WP(C)/5430/2021 PART-HEARD, FIXED	PRATIBHA DEVI Versus THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B
5	WP(C)/6330/2022 PART-HEARD, FIXED	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
6	WP(C)/2129/2023 PART-HEARD, FIXED	PANKAJ DIXIT Versus THE UNION OF INDIA AND 3 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR H GUPTA DY.S.G.I.

7	WP(C)/2809/2022 FIXED	RAMESH CHANDRA KHAKHLARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	MR. P. BORGHAIN (r-5) MR. P MAHANTA (R-6) MR. R B GOHAIN (R-6) MR A KHARSOHUM (R-6) SC, SEC. EDU. SC, BTC (R-3 & 4)
8	WP(C)/342/2023 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	MR. B D KONWAR SR. ADV. (r-7) GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) MR H AGARWAL (r-7) MR J SINGH (r-7) MS P GUPTA (r-7) MS V V THANYU (r-7) MS S JAIN (r-7) SC, SEC. EDU.
	WITH I.A.(Civil)/487/2023 in WP(C)/342/2023	MD. NUR SHAHED ALI, Versus ABDUR RAHMAN AND 6 ORS.,	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
9	WP(C)/6449/2023 FIXED	SOMCHOR ALI LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, ELEM. EDU GA, ASSAM
10	WP(C)/7278/2023 B/O	MANUARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU
11	WP(C)/211/2024 FIXED	MUNINDRA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU, MR B GOGOI (SC, SCERT)
12	WP(C)/760/2024 FIXED	RITU KUMAWAT Versus ASSAM COUNCIL OF MEDICAL REGISTRATION AND 3 ORS	MS P AGARWAL MR. B J DAS MS. N CHOUDHURY	MR. D K BAIDYA (SC, NMC) SC, HEALTH
HEARING				
13	WP(C)/6736/2022 PART-HEARD, FIXED	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
14	WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS. I DAS MS.S KARMAKAR MR.D BANIA	SC, EDU
15	WP(C)/6411/2014 CAVT. NO.349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
16	WITH WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. R SARMA MS. B DEVI MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU MR. A R BHUYAN (R-4) MR N Z CHOUDHURY (R-4)
17	WP(C)/4151/2017 FIXED	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION

18	WITH WP(C)/2158/2024	DR. DEVIMALLIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
19	WP(C)/3190/2018 WP(C) 868/16(D/O), FIXED	WALIA MURSHIDA HUDA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MR I RAFIQUE MRS S A CHOUDHURY MR. M A CHOUDHURY MR D DEKA MR. M A CHOUDHURY MS S BARUAH MR. DIPJYOTI DEKA	MR. N C DAS MR A DAS SC, N M C SC, HEALTH SC, HEALTH
20	Arb.P./23/2021	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
21	WP(C)/3485/2021 B/O	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
	WITH I.A.(Civil)/1642/2022 in WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	MR H DAS (R-2) SC, IITG

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3827/2020 FIXED, WITH LCR	ABEL ALI SHIKDER @ ABEL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
ADMISSION				
2	WP(C)/5655/2018 FIXED, WITH LCR	MEERA KARMAKAR @ MEERA RANI PAUL @ MEERA RANI KARMAKAR AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
3	I.A.(Civil)/811/2024 FIXED, WITH LCR in WP(C)/4039/2022	ON THE DEATH OF HARENDRA CHANDRA BARMAN ALIAS HARENDRA BARMAN ALIAS HAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4039/2022	HARENDRA CHANDRA BARMAN @ HARENDRA BARMAN @ HAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
4	WP(C)/6579/2016 FIXED, WITH LCR	AHMED ALI and 5 ORS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
5	Review.Pet./116/2021 FIXED, IN WP(C)/4274/2017 (D/O), WITH LCR	ROKIA KHATUN @ ROKIYA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI
6	Review.Pet./57/2022 IN WP(C) 6521/2018 (D/O)	JAMAL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MR. M R SODIAL MS. S Z HAYAT MS. B H SHIRIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
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19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./114/2022 PART-HEARD, FIXED, WP(C) 4875/2018 (D/O)	JOYFUL NESSA @ JOYFUL KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH Review.Pet./65/2020 IN WP(C) 6052/2018 (D/O), WITH LCR	AHILA KHATUN @ RAHILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH Review.Pet./112/2021 IN WA 265/2010 (D/O)	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/2803/2022 in Review.Pet./112/2021	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH Review.Pet./92/2022 IN WA 139/2013 (D/O)	JOYNAL ABEDIN AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	GA, ASSAM ASSTT.S.G.I.
	WITH Review.Pet./99/2022 IN WP(C) 2854/2016 (D/O)	MOMENA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS J BEGUM MR S H MAHMUD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	Review.Pet./112/2023 IN WP(C)/4640/2023 (D/O)	KAMLAI BIBI Versus THE UNION OF INDIA AND 7 ORS.	MR. H R KHAN MR. N ISLAM MR. T K DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

7	I.A.(Civil)/2699/2023 FIXED in Review.Pet./10285/2023 WITH Review.Pet./10285/2023 (Filing Number)	SUDHA JAIN Versus THE STATE OF ASSAM AND 8 ORS.	MR. B K SEN MR A HUSSAIN	GA, ASSAM
8	Review.Pet./47/2024 FIXED, IN WA/423/2023 (D/O)	SUDHA JAIN Versus THE STATE OF ASSAM AND 8 ORS. E ABHIRAM DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B K SEN MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC

HEARING

9	WP(C)/1749/2018 CAVT. NO.1802/2017 PART-HEARD	THE UNION OF INDIA AND 2 ORS. Versus PRADIP KUMAR NANDY	MS B DEVI MR. G GOSWAMI	MR. S N TAMULI (FOR CAVEATOR)
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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MRS. JUSTICE M.THAKURIA, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION (BA)

1	Bail Appln./1039/2024 FIXED	AJOY SASNI Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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19)	MR. N ALAM	08-05-2024	To	17-05-2024



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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HIS LORDSHIP, HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE S.K. MEDHI, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./21/2023 FIXED	PALLAB GHOSH Versus SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	MR. R J DAS (r-1) SC, G M D A
2	WP(C)/3587/2023 FIXED	RUPAM CHAKRABORTY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC
	WITH I.A.(Civil)/2466/2023 in WP(C)/3587/2023	M/S DEKA ASSOCIATES Versus RUPAM CHAKRABORTY AND 6 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. L N DIHINGIA SC, AIDC
3	WITH WP(C)/5721/2023	M/S BAMA GAS AGENCY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. P K BORAH MR. S SAHU MR A BARUAH	MR. T J MAHANTA (R-5) GA, ASSAM MR. P P DUTTA (R-5) MR. A BORUA (R-5) SC, AIDC
4	WP(C)/766/2024 CAVT. NO.00892/024, FIXED	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR

5	WP(C)/768/2024 CAVT. NO.00902/024, FIXED	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
HEARING				
6	WP(C)/6512/2017	SANJIV TEA INDUSTRY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPIPI	SC, APDCL MR. P N GOSWAMI
7	WP(C)/6534/2017	DON BOSCO COLLEGE and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.T J MAHANTA MR.A BHATTACHARJEE MS.P BHATTACHARYA	MR S CHAKRABORTY SC, NF RLY
8	WP(C)/6758/2017	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
9	WP(C)/3436/2019 WITH LCR	ASIMAL SADAT USMANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 4

[THIS BENCH WILL SIT AT 2:00 PM

**RESPECTIVE SINGLE BENCHES WILL SIT AGAIN
AFTER RISING OF THIS BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./149/2019 FIXED, IN WP(C)/5002/2012 (D/O)	THE STATE OF ASSAM AND ANR Versus KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION AND ANR	MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. D MAZUMDAR MR. N SARMA	SC, ELEM. EDU MR. K N CHOUDHURY MR. B K KASHYAP
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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5873/2006	REGISTRAR GENERAL OF GAUHATI HIGH COURT Versus THE UNION OF INDIA and ORS	D K MISHRA(AMICUS CURIAE MRS. R S CHOWDHURY (AMICUS CURIAE) MR. H.K. DAS, SC, GHC	K N CHOUDHURY S C KEYAL GA, ASSAM A C BURAGOHAİN MR. B D GOSWAMI, ADDL. A.G., AP A DHAR MR. D MAZUMDAR, ADDL. A.G., ASSAM MR A KALITA, ADDL. AG, MIZORAM MS. M KECHII MR. A. PHUKAN, SC, GAD K N BALGOPAL GA, MIZORAM MR. A. CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MS. T KHRO, ADDL. AG, NAGALAND REGISTRAR ADMN., GHC AG,AP AG, ASSAM SC, SOCIAL WELFARE MR. N. KALITA, AG, MIZORAM AG, NAGALAND B K KASHYAP
2	Crl.A./53/2023 1 Y 4 M 16 D.:WITH LCR 6 FILES, B/O	GOBRA GAUR @ GOUR @ GARH AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR A A DEWAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

	WITH I.A.(CrI.)/118/2023 in CrI.A./53/2023	GOBRA GAUR @ GOUR @ GARH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR A A DEWAN MR. P K DAS MR. D BORA MR. N MAHAJAN MR K BHUYAN	PP, ASSAM
3	I.A.(CrI.)/1211/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, B/O in CrI.A./93/2022 WITH CrI.A./93/2022	HANIF ALI Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
HEARING				
4	CRL.A(J)/33/2019 5 Y 4 M 25 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2 WITH CrI.A./164/2019 5 Y 4 M 25 D :	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. B SARMA (AMICUS CURIAE)	PP, ASSAM
5	CrI.A./164/2019 5 Y 4 M 25 D :	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
6	CRL.A(J)/90/2022 4 Y 1 M 27 D :WITH LCR	KENDARNATH CHETRY @ KHEM Versus THE STATE OF ASSAM	MS. ARFINA BEGUM (LEGAL AID COUNSEL)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA, HIS LORDSHIP AND HONOURABLE MR. JUSTICE S.K. MEDHI, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1505/2024 FIXED	FIROZ SAMIM AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ORDER (STAY VACATING)				
2	I.A.(Civil)/2689/2022 PART-HEARD, FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
3	WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
ADMISSION				
4	WP(C)/705/2016 FIXED	HEMA GOGOI and 7 ORS Versus ASSAM POWER DISTRIBUTION COMPANY APDCL and 56 ORS	MR.T C CHUTIA MRS.S BORPATRAGOHAIN	SC, APDCL
5	WP(C)/502/2016 WP(C) 4597/15(D/O) WP(C) 4002/15(D/O), FIXED	SAILEN PHUKAN and 8 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY APDCL and 56 ORS	DR R C BORPATRA GOHAIN MS P.HAZARIKA MR.S BARPATRAGOHAIN	SC, APDCL
6	WP(C)/7172/2017 FIXED	DHANANJOY BASUMATARY Versus THE UNION OF INDIA and 3 ORS.	MS.S BORA MS.B DAS	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
7	WP(C)/7499/2018 FIXED	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.

8	WP(C)/1664/2019 FIXED	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	WITH I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
9	WP(C)/3774/2019	IDRISH ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM
	WITH WP(C)/3925/2023	TAPAN BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MR H DAS (R-7) MR. A C BAISHYA (R-7) B KUMAR
11	WP(C)/9194/2019 FIXED	JHALAK DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, PNRD
12	WP(C)/661/2020 FIXED	KAMOLESH DAS AND 10 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P-1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P-1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
	WITH WP(C)/7189/2015	SMT. UPAMA NATH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MR. K UDDIN MR. M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
	WITH I.A.(Civil)/2302/2023 in WP(C)/7189/2015	RAJU BASFORE and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
	WITH WP(C)/654/2020	MOFIZUL HOQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
	WITH WP(C)/2188/2021	SHIMA AHMED Versus THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
16	WP(C)/1504/2020 FIXED	KUMAR NARZARY Versus THE STATE OF ASSAM AND 8 ORS.	MS. M DEV MRS. A BASUMATARY MS. N DEB MS. P DEB	GA, ASSAM SC, P W D SC, BTADC
17	WP(C)/2003/2022 FIXED	SANKARI BALA DAS AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MS M ROY	GA, ASSAM SC, HEALTH
18	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
19	WP(C)/8306/2022 FIXED	BALABHADRA DAS AND 31ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
20	WP(C)/217/2023 FIXED	RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST

21	WP(C)/501/2023 FIXED	BACCHU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, P W D
22	WP(C)/3128/2023 FIXED	SMTI. ANITA CHANDA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S CHOUDHURY MS R MEDHI	GA, ASSAM SC, P H E
23	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
24	WP(C)/4289/2023 FIXED	GOLAP SARMA Versus THE UNION OF INDIA AND 6 ORS.	MR. T DEURI MRS. R S DEURI MS. D SONOWAL MR. S P SHARMA MS A DAS	MRS S BARUAH DY.S.G.I.
25	WP(C)/4707/2023 FIXED	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
26	WITH WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
27	WITH WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
28	WITH WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
29	WITH WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
30	WP(C)/5351/2023 B/O	ANIL CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. N HOQUE MR H GUPTA	SC, PWD
31	WP(C)/5807/2023 FIXED	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	MR. R DHAR (R-1 TO R-5) SC, PWD
32	WP(C)/6558/2023 FIXED	PURABI LAHAN HANDIQUE AND 11 ORS Versus THE UNION OF INDIA AND 8 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA	MR M Z AHMED(R-2 TO 8) MR. S S ROY (C.G.C., R1) MR. A M DUTTA (R-2 TO 8) DY.S.G.I.
33	WITH WP(C)/6015/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 8 ORS.	MR SISHIR DUTTA	MR M Z AHMED (R-2 TO 7) MRS. R DEVI (r-1 to 8) MR. A M DUTTA (R-2 TO 7) DY.S.G.I.
	WITH I.A.(Civil)/3325/2023 in WP(C)/6015/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 7 ORS	MR SISHIR DUTTA	MR S DUTTA MS S MOCHAHARI ASSTT.S.G.I.
ORDERS				
34	I.A.(Civil)/1029/2024 FIXED in WP(C)/2188/2020 WITH WP(C)/2188/2020	DILIP KUMAR SAIKIA, Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)
		DILIP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)

HEARING

35	WP(C)/3204/2012 FIXED	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and 8 ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.K M HALOI MR.A K DEKA SC, I O C
36	WP(C)/325/2014 FIXED	GUNADHAR UZIR and 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.S K MEDHI MR.M KHATANIAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR	C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
37	WP(C)/448/2014 FIXED	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
38	WITH WP(C)/672/2014	EX CT/GD SRI BIPLOB BORAH Versus THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
39	WP(C)/4415/2014 FIXED	MD. KHALILUR RAHMAN Versus THE STATE OF ASSAM and 5 ORS,	MR.A F N U MOLLAH MR.F K R AHMED MR.K ISLAM	MR. K. KONWAR, SC, P AND R.D. GA, ASSAM MR. K. KONWAR, ADDL. AG,ASSAM
40	WP(C)/5744/2014 FIXED	RANJIT DOLEY Versus THE UNION OF INDIA and 3 ORS	MR. D BARUA MRJ PAYENG MR.G PEGU	C.G.C. MR.S S ROY(R-1 to 4) ASSTT.S.G.I.
41	WP(C)/6514/2014 FIXED	SMTI HANUFA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
42	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
43	WP(C)/1102/2018 WITH OFFICE NOTE, B/O	NARENDRA KR. PANWAR Versus AIRPORT AUTHORITY OF INDIA AND 4 ORS	MR. P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BARUAH MR. T N SRINIVASAN	MR. D SARMA (R1-5) MR. P K GARODIA (R1-5) MR. A DEKA (R1-5)
44	WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
45	WP(C)/6318/2019 FIXED	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MR. M KHAN MR J RAHMAN	GA, ASSAM MS M KAKOTY, SC, AH&VET
46	WP(C)/1190/2020 FIXED	RAJA RAI @ RAJNARAYAN RAI Versus THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY

47	WP(C)/3101/2020 FIXED	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
48	I.A.(Civil)/1609/2021 FIXED in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
49	WP(C)/2720/2023 FIXED	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA,HONOURABLE MR. JUSTICE K.R. SURANA AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1107/2015	WELFARE ASSOCIATION OF RETIRED ONGCIANS and ANR Versus THE UNION OF INDIA and 2 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. R SHARMA MR. L N DIHINGIA MR. P J BARMAN MS P PHUKAN MS. R GOGOI MS K BORKOTOKY MR.A BORGHAIN MR.S BORTHAKUR	MR.G N SAHEWALLA(R-2&3) MR.S C KEYAL MS..N K DEVI(R-2&3) MR.N A SINGHR-2and3 ASSTT.S.G.I.
2	WP(C)/1560/2016 FIXED	SMTI. RABILATA RAJBONGSHI Versus THE UNION OF INDIA and 3 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	C.G.C. SC. ACCOUNTANT GENERAL(R-5) ASSTT.S.G.I. R1-4 MS.R DEVI
ADMISSION				
3	WP(C)/3254/2015 FIXED	MD. SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MR. U K BARMAN MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA MR H ALI MR.H A AHMED MR. R KONWAR	SC, SECONDARY EDUCATION

4	WITH WP(C)/5864/2015	MD. SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY DR.B AHMED MR.N HAQUE MR F U BARBHUIYA MR. U K BARMAN MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA MR H ALI MS S DAS MR. R KONWAR DR G J SHARMA	SC, SECONDARY EDUCATION
5	WP(C)/2547/2022 FIXED	SANJOY KALITA Versus THE STATE OF ASSAM AND 6 ORS		SC, BTC SC, HEALTH
6	WP(C)/538/2023 FIXED	SAMIR DEY Versus THE STATE BANK OF INDIA AND4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
7	WP(C)/1626/2023 B/O	MINA DEKA Versus THE STATE OF ASSAM AND 4 ORS	M HALOI MR. A M KHAN MR T T MONI	SC, CO OP GA, ASSAM SC, FINANCE
8	WP(C)/5832/2023 B/O	REHANA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, AG (A AND E) GA, ASSAM MR. A R SIKDAR (R-7) MR. S I TALUKDAR (R-7) SC, FINANCE
HEARING				
9	WP(C)/1192/2021 FIXED	PRASANNA SARMA AND 68 ORS Versus ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	MR. A GANGULY (r-1 to 2) MR. A DHANUKA (r-1 to 2) SC, A G V B
10	Review.Pet./107/2022 IN WP(C) 915/2019(D/O)	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
11	WP(C)/2529/2022 FIXED	RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
12	WP(C)/8202/2022	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
13	WP(C)/1349/2023 FIXED	ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC
14	WP(C)/1350/2023	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
15	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
16	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
17	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C

18	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
19	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
20	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
21	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
22	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
23	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
24	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
25	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
26	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
27	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
28	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C
29	WP(C)/4961/2023	JUGAL KISHOR CHOUDHURY AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7376/2022 FIXED	M/S JAMES WARREN TEA LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE
2	WP(C)/1908/2023 FIXED	ECI- SANJOSE (JV) Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. B CHAKRAVARTY DY.S.G.I.
	WITH I.A.(Civil)/478/2024 in WP(C)/1908/2023	NORTHEAST FRONTIER RAILWAY Versus ECI- SANJOSE (JV)	MR B CHAKRAVORTY	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI
3	WP(C)/5428/2023 B/O	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
HEARING				
4	WP(C)/5897/2009 WP(C) 1810/2014(D/O)	DR. DHANI RAM BARUAH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.T C CHUTIA MR.N BARUA MRP BHARDWAJ MS.B DEKA MR.M K CHOUDHURY	MR.B N SARMA GA, ASSAM (MS. M. BHATTACHARJEE) SR GA,ASSAM
5	WP(C)/517/2014	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
6	WITH WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.

7	WP(C)/6653/2014	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
8	WP(C)/4688/2015	HAREKRISHNA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	DR.ASHOK SARAF MR. R MAZUMDAR MR. A GOYAL MR H BEZBARUA MR. U SARMA MS.A NEOG	GA, ASSAM MRS A VERMA SC, GHC SC, FINANCE
9	WP(C)/7173/2015 FIXED	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
10	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
11	WP(C)/6090/2017	SHANAI MIA CHOUDHURY Versus THE STATE OF ASSAM and ANR.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S A SIKDER MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. A U AHMED	GA, ASSAM SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1325/2024	BILAL AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
TOP OF THE LIST			
2 MFA/15/2008 (HEARING), WITH MFA/43/2008 (D/O), WITH LCR	GENERAL MANAGER N F RAILWAY Versus M/S PANCHAM INTERNATIONAL LTD.	MR G GOSWAMI, RLY. ADV. MR G GOSWAMI, RLY. ADV. MR.H K DAS MS.B DEVI MR.S SARMA	
WITH MC/221/2008 in MFA/15/2008	GENERAL MANAGER N F RAILWAY Versus M/S PANCHAM INTERNATIONAL LTD.	MR.H K DAS MS.B DEVI MR.S SARMA	
3 CRP/9/2009 CAVT. NO. 1334/2008 (HEARING), WITH LCR	SRI PUNYA DEO MISHRA and ANR. Versus ON THE DEATH OF DWARIKA PRASAD BRAHMIN,	B DAS G BAISHYA	MR.S SAIKIA A DAS
BAIL HEARING			
4 AB/976/2024 FIXED	ALOM MIAH Versus THE STATE OF ASSAM	MR S MUKTAR MR. S RAHMAN MR A N IQBAL	PP, ASSAM
HEARING			
5 Crl.Pet./619/2016 PART-HEARD, FIXED	TATA MOTORS FINANCE LTD. and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R DE MS.D DEVI MR.R J SARMA	MR.M K SHARMA (R-2) MR.H DAS (R-2) PP, ASSAM
WITH I.A.(Crl.)/590/2017 in Crl.Pet./619/2016	TANKESWAR DAS Versus TATA MOTORS FINANCE LTD. and ANR.	MR.M K SHARMA MR.H DAS	MR.R DE PP, ASSAM
6 RFA/18/2016 WITH LCR, FIXED	UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA	MR.R SARMA MS.K D SARMAH MS.S D SAIKIA	MR.B C DAS MR. U C RABHA MR.A SAHAD MR.D HALOI MR.S A HUSSAIN
WITH I.A./171/2016 in RFA/18/2016	UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA	MR.R SARMA MS.K D SARMAH MS.S D SAIKIA	MR.B C DAS MR.A SAHAD MR.D HALOI

	WITH I.A.(Civil)/2148/2016 in RFA/18/2016	INAMUL RASHID HAZARIKA Versus UNION OF INDIA and 7 ORS,	MR.B C DAS MR.A SAHAD MR.D HALOI MR.S A HUSSAIN	MS.S D SAIKIA MR.R SARMA MR.K D SINGH SC, RAILWAY
7	Intest.Cas./6/2017 WITH LCR, FIXED	SMTI MINU DAS and 2 ORS Versus SMTI BULU DAS and 2 ORS	MRA UPADHYAY MS.K JAIN MS.P UPADHYAY	S ALI MR. J SARMAH MR. N ALAM S U AHMED MR. A IKBAL A K SHARMA MS. M NATH K JAIN MS S SIDDIQUA
8	RFA/43/2017 WITH LCR	ASOMIYA PRATIDIN and 2 ORS Versus SRI HIRALAL DAS and 3 ORS	MR.U B SARMA MR.J DEKA MR.G MISHRA	MR.N ZAMAN(R-2) MR.A GANGULY(R-2) MR. U DUTTA MR.A BORAR-2 MS.K JAIN(R-1) MR. B. KUMAR (r-1) MR.P UPADHYAY(R-1)
9	RFA/72/2017 WITH LCR, FIXED	SRI VED PRAKASH KEDIA AGARWALLA Versus SRI PURANMAL AGARWALLA and 15 ORS	MR G N SAHEWALLA MD ASLAM MR.S ISLAM MR. A CHETIA MR M SAHEWALLA MS. S. TODI MR A HAWARI MR.B K MISHRA	MR. S DEKA MR. S DEKA B DUTTA MS. J BORO MR D TUMUNG
10	WITH RFA/51/2019 WITH LCR	SRI BED PRAKASH AGARWALLA AND 4 ORS Versus SRI PURANMAL AGARWALLA AND 9 ORS	MR. G N SAHEWALLA MS. B SARMA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. B. DUTTA MR. B. DUTTA MR. S DEKA MR. S DEKA MS. J BORO MS. J BORO MR. D TUMUNG MR. D TUMUNG
11	MACApp./547/2017 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
12	MACApp./669/2017 WITH LCR, FIXED	SMT RANU RAJBONGSHI and 2 ORS Versus THE DIVISIONAL MANAGER THE UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. D PEGU MR. J KALITA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
13	RFA/43/2018 WITH LCR, FIXED	SRI BIJOY NANDI AND 3 ORS Versus SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR. R S MISHRA MS B SARMA	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG
	WITH I.A.(Civil)/1469/2018 in RFA/43/2018	SRI BIJOY NANDI AND 3 ORS Versus SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	
14	MACApp./366/2018 WITH LCR, FIXED	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus SUBHODRO KR RAY AND ANR	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI	MR. SK MUKTAR (R2) MR. M KHAN (R1) MR. J RAHMAN (R1) KAKALI DEVI (R1)
15	MACApp./47/2019 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SRI SONAKAR BEHERA AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHOWDHURY
16	MACApp./258/2019 WITH LCR, FIXED	UNION OF INDIA and ANR. Versus SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	MR. K BHATTACHARJEE (R-1 TO 4) MS B TALUKDAR (R-1 TO 4)

17	MACApp./330/2019 WITH LCR, FIXED	SMTI. PADMA BORA GOGOI AND 2 ORS. Versus STRUCK OFF	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR	MR. P J BARMAN (R4) MS P PHUKAN (R4) MRS. P M DUTTA (R3, R4)
18	MACApp./152/2020 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LIMITED Versus MAYMUN NESSA BARBHUYIA AND 5 ORS	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. B PURKAYASTHA (R1- R3) MR A B DEY (R1-R3) MR. S SUTRADHAR (R5, R6)
19	MACApp./168/2020 FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
20	MACApp./249/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. BHARATI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. S KHANIKAR MS. P BARUAH
21	MACApp./686/2022 WITH LCR	JOY PRAKASH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS. E	MR U K THAKURIA MR B K BARUAH MR. C K BARUAH	MS. R D MOZUMDAR MR. S DAS (r-2,3) MS. A BARMAN (r-2,3) MS B TALUKDAR (r-2,3) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
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17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1307/2024 FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
2 Bail Appln./1320/2024	RAFIQUL HOQUE @ MIRAJUL HOQUE Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
MOTION			
3 W.P.(CrI.)/11/2024 FIXED	ASHOK AGARWALLA Versus M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM
4 AB/1177/2024	SANJIB HANDIQUE Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
5 AB/1180/2024	SHAHANUR ALI Versus THE STATE OF A SSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
6 AB/1182/2024	SAHID AHMED AND ANR. Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
7 AB/1188/2024	RIAJ UDDIN @ RIYAJUDDIN Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN	PP, ASSAM
ADMISSION			
8 Crl.Rev.P./468/2023 WITH LCR 1 FILE, B/O	RUBUL ALI Versus MRS. JESMIN BEGUM	MS F BEGUM MS P DASGUPTA MR S PAUL	MR. A K TALUKDAR MR S ISLAM A BEGUM
BAIL HEARING (BA)			
9 Bail Appln./251/2024 WITH CASE RECORD(SCANNED COPY), FIXED	IMAN ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI	PP, ASSAM

10	Bail Appln./383/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
11	Bail Appln./845/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SADEK ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
12	Bail Appln./1095/2024 FIXED	MD. SARFARAJ HUSSAIN Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	PP, ASSAM
13	Bail Appln./1264/2024 FIXED	RAMEZ UDDIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR H A AHMED MR. R ISLAM	PP, ASSAM

BAIL HEARING

14	AB/3136/2023	HABEJ KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
15	AB/3434/2023	BABUL ALI Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
16	AB/4196/2023 FIXED	NUR MOHAMMAD ALI AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
17	AB/4261/2023	HARDEV SINGH Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
18	AB/593/2024 FIXED	ASHIK FARAJI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
19	AB/1032/2024 FIXED	TAJ UDDIN BARBHUIYA @ MD. TAJ UDDIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MS R.R.MECH	PP, ASSAM

ORDERS

20	CRL.A(j)/94/2020 WITH OFFICE NOTE, LCR 5 FILES, FIXED	SUBAL DAULAGAPHU AND ANR. Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
21	I.A.(CrI.)/443/2023 FIXED in CrI.Rev.P./4708/2023	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA Versus PUNIT JALAN AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA (R-1) MR. S CHAMARIA (R-1) MR A N SARMAH (R-1)
	WITH CrI.Rev.P./4708/2023 (Filing Number)	UTTAR KAMPITH MAHAVIDYALAYA Versus PUNIT JALAN AND ANR. H	MR J I BARBHUIYA	
	WITH I.A.(CrI.)/455/2023	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA Versus PUNIT JALAN AND ANR	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA MR. S CHAMARIA (R-1) MR A N SARMAH(R-1) MR M M ZAMAN(R-1)
22	CrI.Pet./1345/2023 B/O	ANUJ KUMAR GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	PP, ASSAM
23	I.A.(CrI.)/393/2024 in AB/557/2024	SRI SANJEEV BHALOTIA AND ANR Versus THE STATE OF ASSAM	MR. P GOGOI	
	WITH AB/557/2024	SRI SANJEEV BHALOTIA Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI	PP, ASSAM

HEARING

24	Crl.A./27/2011 PART-HEARD, LCR 2 FILES, OFFICE NOTE	UNION OF INDIA, Versus SUSHIL AGARWAL and 1 OTHER	H K DAS U K GOSWAMI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-3) MR.M MAHANTA MS. R DEKA MS. R DEKA MR. K K PARASAR MS. A B KAYASTHA MRS D D BORPUJARI MS. M MAHANTA
25	Crl.A./165/2011 PART-HEARD, WITH LCR 4 FILES	THE STATE OF ASSAM Versus GOPAL SARKAR	PP, ASSAM	MR.Z ALAM MS.B BAISHYA
26	CRL.A(j)/22/2020 4 Y 10 M 17 D :PART-HEARD, WITH LCR 3 FILES, P.B.-1, FIXED	MONIRAM CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA, AMICUS CURIAE	MR. B BARUAH (R-2) MR. B BARUAH (R-2) PP, ASSAM
27	Crl.A./50/2021 4 Y 10 M 7 D :PART-HEARD, LCR 4 FILES	SRI NITUL CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
28	Crl.A./241/2023 1 Y 0 M 12 D :PART-HEARD, WITH LCR 6 FILES	HIMANTA NATH @ SIMANTA NATH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	MR K THAKUR (R-2) MR D MEDHI (R-2) B ALI SK (R-2) P. NAIDING (R-2) PP, ASSAM
	WITH I.A.(Crl.)/764/2023 in Crl.A./241/2023	HIMANTA NATH @ SIMANTA NATH AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. S BOIRAGI	PP, ASSAM
29	Crl.A./244/2023 PART-HEARD, LCR FILES, OFFICE NOTE, FIXED	SARBAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	MS. R S SADIAL (R-2) MR. M L PANDIA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/593/2023 in Crl.A./244/2023	SARBAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	PP, ASSAM
30	I.A.(Crl.)/295/2023 PART-HEARD, LCR 5 FILES, FIXED in Crl.A./127/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM
	WITH Crl.A./127/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM
31	Crl.A./161/2008 WITH LCR 5 FILES	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
32	Crl.Rev.P./387/2009 WITH LCR 3 FILES, FIXED	SMTI MAMTA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI (Amicus Curiae) MS. B GOSWAMI (Amicus Curiae)	PP, ASSAM MRS KEYAL MISSD DOWARAH

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/75/2006 (HEARING), WITH LCR	ABDUL RASIT ALI Versus MUSTT. MARIAM NESSA and ORS	M U MAHMUD P K TALUKDAR K R PATGIRI B R KALITA	B K GOSWAMI K UDDIN B AHMED H I CHOUDHURY T GOSWAMI MR.N HOQUE, SK DEORI
2	RSA/134/2008 (HEARING), WITH LCR, FIXED	BHUBAN MOHAN DAS Versus SAMARESH BANERJEE and ORS	MR.R P SARMAH MR.A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.C K S BARUAH MR.B K NATH MS.J RAJKHOWA MR.S N KRISHNATRAYA	MR.R J BORDOLOI MR.P K TALUKDAR MR.T BARUAH
	WITH MC/1980/2010 in RSA/134/2008	MRS.LAKSHMI PRABHA DAS and 6 ORS Versus SAMARESH BANERJEE and ORS	MS.A K CHOUDHURY MR. A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR.R J BORDOLOI MR.P K TALUKDAR MR. T BARUAH
3	RSA/92/2009 (HEARING), WITH LCR	SARASWATI DEVI and ORS Versus RAM BABU SINGH and ORS	MRS M D CHOWDHURY MR. G AGARWAL	MR. S P ROY MR. S P ROY MR. R P N SINGH MR. R P N SINGH MR. N N JHA MRK KALITA MR. K KALITA MS. N RAI MS. C SARMA MR. K RAJBONGSHI MS.C SARMA MR.K RAJBONGSHI

4	RSA/139/2009 CAVT. NO. 1041/09 (HEARING), WITH LCR	ON THE DEATH OF MAKRAM ALI BORBHUIYA HIS LEGAL HERIS TAMIZA BEGUM BARBHUIYA and ORS Versus MD ABDUL MATIN MAZARBHUYIA,	MR.N DHAR MR.K A MAZUMDER MR. A U CHOUDHURY (p-1 to 5) MD.A HUSSAIN MR. E AHMED MR. T U LASKAR MR.N I KHAN MD.J H KHAN	MR.B BANERJEE MR. P K ROY MR.N HAQUE MR. S K CHAKRABORTY MS.M DEB MR A CHAKRABORTY MS. M DUTTA MR.J LASKAR MR.A DEY MR.B AHMED FOR CAVEATOR
5	RSA/44/2010 (HEARING), WITH LCR	ON THE DEATH OF MIRJAN ALI HIS LEGAL HEIRS JARINA BEGUM WIFE and 3 ORS, Versus JITEN BORDOLOI and 11 ORS	MR.S DEY MR.WISE IMRAN MR.A B CHOWDHURY MR H HOQUE	MR.G N SAHEWALLA MR.MD ASLAM MR.B SHARMA MS.J BORA MSK KALITA
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
6	RSA/68/2024 FIXED	MD NURMOHAMMAD Versus MD NURUL ISLAM AND 3 ORS	MR. A BARKATAKI MR P BHARDWAJ	
<u>ORDERS</u>				
7	RERA APPEAL/5/2023 FIXED WITH I.A.(Civil)/2797/2023 in RERA APPEAL/5/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus DR. GANESH CH. DAS AND ANR. M/S ARYA ERECTORS INDIA PVT. LTD. Versus DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	MR. M K CHOUDHURY(r-1) MR. S CHAKRABORTY(r-1)
<u>HEARING</u>				
8	RSA/153/2011 WITH LCR	MUSTT. MOYMONA KHATUN AND 7 ORS Versus MUSSTT. OCHIKA KHATUN AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	DR.B AHMED MRH I CHOUDHURY MR.A M BUZARBARUAH MR.N HAQUE MR.S K DEORI MISSM BARMAN MRK UDDIN
9	RSA/190/2013 WITH LCR WITH MC/2650/2013 in RSA/190/2013	ABDUL HAI and ANR. Versus MD. IMRAN HUSSAIN CHOUDHURY and ANR. ABDUL HAI and ANR. Versus MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH MSB DEVI MR.N K DAS MS.R R BORAH	MR.G Z AHMED MR.A A HUSSAIN
10	WP(C)/1352/2014	ATLANTA MODULAR LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR.D K MISHRA MR.B PRASAD MR.D BARUAH MS.D PHUKAN MS.D MUSAHARY	MS.M HAZARIKA MRS.V L SINGH C.G.C. MR.C K S BARUAH SC, G M D A ASSTT.S.G.I. SC, REVENUE
11	RSA/243/2017 WITH LCR	JAGDISH CHOUDHURY Versus CHANDANMAL CHHAJER	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	
12	CRP/57/2018 CAVT. NO.0301/2018 WITH LCR, FIXED	GOBARDHAN PRASAD MODI Versus THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI
13	RSA/250/2018 WITH LCR	MD FAIZUR RAHMAN CHOUDHURY Versus SAMIR SAHA @ SAMIRAN CH SAHA AND 11 ORS	MR. S K SINGHA MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR	MR. P K ROYCHOUDHURY (R1) MR. N G KUNDU (R1) MR G DEKA (R4-R12)
14	RSA/24/2019 WITH LCR	SRI DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY MR. P UPADHYAY	GA, ASSAM MR H BEZBARUA (R8,R9) MR H BEZBARUA (R8,R9) MS. D SAIKIA (R8,R9)

WITH
[I.A.\(Civil\)/1025/2020](#)
in RSA/24/2019

SRI DEBA KANTA SARMA
Versus
THE STATE OF ASSAM AND 9 ORS

MR A UPADHYAY

SC, PWD ROAD
GA, ASSAM

15 [RSA/152/2019](#)
WITH LCR, FIXED

MD. BIRBAL HUSSAIN
Versus
MUSST. ASNARA BEGUM AND 10 ORS.

MR. M U MAHMUD
MS K GOGOI
MR S ISLAM
MS. R AHMED

MR.A K SHARMA (R-2,4,6)
MR S BHUYAN (R-2,4,6)
MR. A MOBARAQUE (R-2,4,6)
MR. R SARKAR

16 [CRP\(IO\)/291/2022](#)

MAGHI RAM DAS
Versus
SMTI SWARNALIPI BORA AND 5 ORS

MR. P K ROYCHOUDHURY
MR. N G KUNDU
MR G DEKA

MR. S CHAMARIA (R-1)
MR S KHOOND (r-3)
MS M DAS (R-2)
MR. P SAIKIA (R-2)
MR. K MOHAMMED (r-3)
MR A N SARMAH (R-1)

WITH
[I.A.\(Civil\)/936/2023](#)
in CRP(IO)/291/2022

SMTI SWARNALIPI BORA
Versus
MAGHI RAM DAS,

MR. S CHAMARIA
MR A N SARMAH

MR. P K ROYCHOUDHURY

WITH
[I.A.\(Civil\)/1001/2023](#)
in CRP(IO)/291/2022

SMTI SWARNALIPI BORA,
Versus
MAGHI RAM DAS,AND 5 ORS.

MR. S CHAMARIA
MR A N SARMAH

MR. P K ROYCHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Crl.Rev.P./561/2023	ASHIRBAD HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS	MR. J A HASSAN, Spl. P.P. MR. A N AHMED (R-2) PP, ASSAM
MOTION (BA)			
2 Bail Appln./1319/2024	SUJONUR ROSHID Versus THE UNION OF INDIA	MR. M ALI MR J. ISLAM	SC, DRI
3 Bail Appln./1321/2024	DIPANTA CHANDRA NATH Versus THE STATE OF ASSAM	MR B MALAKAR	PP, ASSAM
4 Bail Appln./1323/2024	MOHAN BASUMATARY Versus THE STATE OF ASSAM	M PATHAK	PP, ASSAM
5 Bail Appln./1326/2024	TULEN HAZARIKA Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
6 Bail Appln./1328/2024	JAHURA KHATUN Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
MOTION			
7 Crl.Pet./429/2024 FIXED	ARUP KR. DUTTA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
8 Crl.Pet./535/2024	ASHAN ALI Versus UNION OF INDIA	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	SC, NF RLY
9 AB/1183/2024	HUSSAIN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
10 AB/1190/2024	JJARUL HOQUE @ JIYARUL HAQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ADMISSION

11	Crl.Rev.P./15/2023 WITH LCR 2 FILES, FIXED	RAJESH KUMAR ROY Versus BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA
12	Crl.Rev.P./142/2024 FIXED	KHAYRUZZAMAN SK @ FIRDUS ALI Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR J ABEDIN MR. K I MAZUMDER	MR. A AHMED (R-2) U U KHAN (R-2) MR A AHMED (R-2) PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./431/2024	MOINUL HUSSAIN Versus THE STATE OF ASSAM	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
14	Bail Appln./916/2024 FIXED	MAHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR H A AHMED MR. R ISLAM	MR. DITUL DAS (R-2) PP, ASSAM
15	Bail Appln./984/2024 FIXED	ISANOOR ALI @ ISHANUR ALI SK. AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
16	Bail Appln./1021/2024 FIXED	MEHBOOB AHMED @ SUNIL Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
17	Bail Appln./1073/2024 WITH OFFICE NOTE	MD. ANJAR HUSSAIN/ALI @ ANSARUL Versus THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	PP, ASSAM
18	Bail Appln./1094/2024 FIXED	CHRKIA NALOIJU Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
WITH				
19	Bail Appln./1088/2024	ANIK T KHUNJUJU Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
20	Bail Appln./1117/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
21	Bail Appln./1118/2024 FIXED	AJMOL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
22	Bail Appln./1160/2024 FIXED	MD. CHAFIKUL ISLAM @ SOFIKUL Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
23	Bail Appln./1174/2024 FIXED	DAPENDRA NATH BRAHMA Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI S K DAS	PP, ASSAM
BAIL HEARING				
24	AB/3367/2023	ABDUL WAHAB MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
25	AB/3916/2023	SAYEDA BEGUM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
26	AB/3976/2023	GULBAHAR ALI @ RAHUL SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
27	AB/4005/2023 FIXED	ABDUL BATIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
28	AB/384/2024 WITH OFFICE NOTE, FIXED	MD ABUL JALIL @ JALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	MR B CHOWDHURY (LEGAL AID COUNSEL) PP, ASSAM

29	AB/486/2024 FIXED	NUR ZAMAL MANDAL Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
30	AB/659/2024 FIXED	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
31	AB/939/2024 FIXED	SHEER ALI @ SAHAR ALI Versus THE STATE OF ASSAM	MR D C NATH MR. S ISLAM MR. M MONDAL MR A HAWARI	PP, ASSAM
ORDERS				
32	Crl.Pet./426/2024 FIXED	KISHORE KALITA Versus STATE OF ASSAM AND ANR	MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM
HEARING				
33	Crl.A./184/2009 WITH LCR 1 BUNDLE	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR D GOGOI, AMICUS CURIAE MR.J GOGOI	SC, CBI
34	Crl.A./83/2011 WITH LCR(KEPT IN SECTION), P.B.-1, FIXED	PARESH CH. BARMAN Versus C.B.I.	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
35	Crl.Pet./854/2015 FIXED	NIRMAL KANTI DEBNATH Versus THE STATE OF ASSAM AND ANR	MR.R SHARMA MS.S BORA MR.P BARMAN MRS.P PHUKAN	PP, ASSAM
36	Crl.A./121/2018 WITH LCR 2 FILES, B/O	SHAHADAT ALI Versus MAZIBAR RAHMAN and ANR	MR.I H SAIKIA MR K KALITA MS S KANUNGOE MR. M R CHOUDHURY	MR H R A CHOUDHURY MR. A MANNAF PP, ASSAM
37	Crl.A./367/2018 WITH LCR 2 BUNDLES(3 BUNDLES ARE KEPT IN SECTION), FIXED	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI
38	Crl.Pet./508/2018	PABITRA KUMAR KATAKY Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MS. S SARMA MR. A BARUAH	MR. A GANGULY (R2 - R4) SC, CBI
39	Crl.A./159/2022 <u>1 Y 12 M 1 D</u> :WITH LCR 5 FILES, FIXED	JITUMONI MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
40	Crl.Pet./596/2022 B/O	HEMANTA DAS Versus KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR M J QUADIR (R-1) MR S S ISLAM (R-1) MS S AHMED (R-1)
41	Crl.A./93/2023 <u>1 Y 3 M 26 D</u> :WITH LCR 1 FILE, B/O WITH I.A.(Crl.)/213/2023 in Crl.A./93/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	MR K P PATHAK PP, ASSAM
42	Crl.Pet./880/2023 WITH LCR 2 FILES, FIXED	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR. DIDARUL ISLAM @ DEDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MS. T BEGUM MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	PP, ASSAM MR. N J GOGOI MR P R SARMA M.A. BEGUM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	W.P.(CrI.)/24/2023	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR. K BORUAH (R-8) MR. M (R-8)
2	W.P.(CrI.)/25/2023	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR D K MEDHI (R-8) MR G TAKU (R-8)
3	CrI.Pet./479/2024	NRIPEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION (BA)				
4	Bail Appln./1206/2024	AMINUL KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
MOTION				
5	CrI.Rev.P./161/2024 PART-HEARD, FIXED	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MS N SAIKIA	PP, ASSAM
6	WITH CrI.Pet./32/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
7	WP(C)/1714/2024 PART- HEARD	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM SC, FINANCE

8	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
9	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
10	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
11	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
12	WITH WP(C)/404/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG, SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE

13	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
14	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
15	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
16	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
ADMISSION				
17	WP(C)/5124/2015 HEARD AT LENGTH	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.P K GOSWAMI MR.D BARUAH MR.N B P SINGHA MS.N UPADHYAY	MR.S SARMA(R1&2) MR. K.GOGOI MR. K.GOGOI SC, L C
18	WITH WP(C)/5357/2015	NORTH EASTERN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MS.S SARMA SC, L C (R1&2)
19	WP(C)/3616/2020 PART-HEARD	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
20	Crl.Pet./183/2023 WITH LCR 1 FILE	RATUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR U GHOSH	MD K RAHMAN MR. SAIDUL ALOM PP, ASSAM
ORDERS				
21	I.A.(Civil)/1142/2024 FIXED in MACApp./126/2014 WITH MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR. THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR. C CHAKRAVARTY MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR D MONDAL MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	

22	WITH MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
23	WITH MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
HEARING				
24	WP(C)/3278/2015 PART-HEARD, FIXED	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATIONR1-3 MS.K DUTTA
25	WITH WP(C)/2295/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	MR.S SAIKIA SC, FINANCE(R1-3)
26	WITH WP(C)/2296/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3)
27	WITH WP(C)/3279/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
28	WITH WP(C)/3280/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)
29	WITH WP(C)/3281/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AS SOON AS DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HER LADYSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1322/2024	MD. MANJIL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
2	Bail Appln./1324/2024	MUKADUL ISLAM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAİN	PP, ASSAM
3	Bail Appln./1327/2024	PAI TAYENG Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
4	Bail Appln./1329/2024	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
5	Bail Appln./1331/2024	SABANA YASMIN @ ANJANA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA A KALITA	PP, ASSAM
MOTION				
6	Crl.Pet./111/2024 FIXED	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
7	Crl.Pet./1403/2023	SYED TASDIQUE ALAM Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
8	Crl.Pet./112/2024 FIXED	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM

9	WITH Crl.Pet./1384/2023	SYED TASDIQUE ALAM Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
10	Crl.Pet./532/2024	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. R CHOUDHURY MR A BASUMATARY MS. B. HAZARIKA	PP, ASSAM
11	Crl.Pet./533/2024	MD. AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA B DUTTA	PP, ASSAM
12	Crl.Pet./534/2024	SAIDUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
13	AB/1181/2024	MASHIDUL ISLAM AND 7 ORS Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
14	AB/1185/2024	ANSAR ALI @ ANSER ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. K H SAIKIA	PP, ASSAM
15	AB/1189/2024	ABDUL ROUF AND 2 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.Rev.P./107/2024 FIXED	ALIM UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN	MR. D A KAIYUM (R-2) MR. M S MONDAL (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./880/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HOQUE Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
18	Bail Appln./942/2024 FIXED	AMAR DEKA Versus THE STATE OF ASSAM	MR P K DAS MR A RAZZAK	PP, ASSAM
19	Bail Appln./1070/2024 FIXED	MAHIBAR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
20	Bail Appln./1237/2024 FIXED	MATIUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	
21	Bail Appln./1262/2024 FIXED	BISHNU DEV KOCH Versus THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI MR T T MONI	PP, ASSAM
22	Bail Appln./1267/2024 FIXED	SMTI. AROTI URANG @ GADHULI URANG AND ANR. Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
24	AB/331/2024 FIXED	KAJIMUDDIN MIAH AND ANR. Versus THE STATE OF ASSAM	MR A U AHMED MS. H SARMA	MR. M A I HUSSAIN PP, ASSAM
25	AB/595/2024 FIXED	RAMESH JAIN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM

26	AB/664/2024 FIXED	SHAJAHAN ALI @ SAHAJAHAN ALI AND ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. MUSTAFA HUSSAIN	PP, ASSAM
27	AB/799/2024 FIXED	DILBAR ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
28	AB/829/2024 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
29	AB/875/2024 FIXED	POLASH BORGHAIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
30	AB/1070/2024 FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM
31	AB/1088/2024 FIXED	RANJIT SEN Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
32	AB/1099/2024 FIXED	PARAMANANDA SAIKIA Versus THE STATE OF ASSAM	MR S DUTTA MR U.SARMAH	PP, ASSAM
ORDERS				
33	Crl.Pet./216/2024 WITH LCR 1 FILE, FIXED	MANASH MOHAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
34	I.A.(Crl.)/396/2024 FIXED in AB/736/2024 WITH AB/736/2024	RANJIT SINGH AND ORS Versus THE STATE OF ASSAM RANJIT SINGH AND 3 ORS. Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA MR. N MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM PP, ASSAM
HEARING				
35	Intest.Cas./4/2016 PART-HEARD, WITH LCR, FIXED	SMTI RUPJYOTI DUTTA BARUAH Versus AMTI RITA DAS @ RITA DUTTA and ANR	MR.J BORAH MR.S BARMAN MS.A SARMA	MR. M U MAHMUD MR. M DUTTA (R2) MR. A BHATTACHARYYA (R2) MR. M ALI MS K GOGOI MS. C KALITA MR S ISLAM
36	Crl.A./98/2011 WITH LCR 11 FILES WITH	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
37	Crl.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM
38	Crl.A./59/2012 WITH LCR 5 FILES, FIXED	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

39	Crl.Rev.P./420/2017 WITH LCR 4 FILES, FIXED	KAMRUP MINERAL CHEMICAL PVT. LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MS.I DEKA MR.M K DAS MR.R SARMA	MR. B DEKA MR. M P CHOUDHURY MR. S BATHARI MR. B P CHANGMAI PP, ASSAM
40	CRL.A(J)/70/2022 <u>1 Y 12 M 2 D</u> :WITH LCR 4 FILES, P.B.-1, FIXED WITH I.A.(Crl.)/354/2024 in CRL.A(J)/70/2022	SUNIL YADAV Versus THE STATE OF ASSAM SUNIL YADAV Versus THE STATE OF ASSAM,	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM PP, ASSAM
41	Crl.Rev.P./506/2022 FIXED WITH I.A.(Crl.)/188/2024 in Crl.Rev.P./506/2022	DEBAKESH MALLA BUZAR BARUAH Versus DIPAK DAS AND ANR DEBAKESH MALLA BUZAR BARUAH, Versus DIPAK DAS AND ANR	MS. M DEV MS P DEB MS N DEB MR. R ALI MR H A AHMED MR. R ISLAM MR B SAIKIA	MR. A AHMED (R-1) MR. I U CHOWDHURY (R-1) U U KHAN (R-1) PP, ASSAM MR. A AHMED PP, ASSAM
42	Crl.A./25/2023 <u>1 Y 3 M 27 D</u> :WITH LCR 4 FILES, FIXED	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM
43	I.A.(Crl.)/312/2023 WITH LCR 2 FILES, FIXED in Crl.Pet./1264/2022 WITH Crl.Pet./1264/2022	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM PP, ASSAM
44	Crl.Pet./808/2023 WITH LCR 2 FILES, FIXED	ABHISHEK SUREKA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (r-2) MR. N HASAN (r-2) MR. A HASAN (r-2) MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MR H K SARMA (r-2) MS T J SAHEWALLA (r-2) A ALI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024

15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1102/2024	NUR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
2	AB/1184/2024	MD. MIJANUR RAHMAN @ MIJANUR HOQUE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./506/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR P KATAKI MS S MOCHAHARI MR S DUTTA	PP, ASSAM
4	Bail Appln./538/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JAVAID IQBAL @ JAVID IQBAL Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
5	Bail Appln./931/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SWAPAN KUMAR SINGHA Versus THE NARCOTIC CONTROL BUREAU,	MR. B PEGU MS DIPSY RAJA	MR. S C KEYAL SC, NCB
BAIL HEARING				
6	AB/943/2024	NIRANJAN BARMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
ORDERS				
7	I.A.(CrI.)/1032/2023 in AB/3282/2023	JIABUR RAHMAN Versus HABIBUR RAHMAN AND 2 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	MR A W AMAN
	WITH AB/3282/2023	HABIBUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

HEARING

8 [Crl.Pet./303/2016](#)
PART-HEARD, LCR 1 FILE

MRS. AFROZA RAHMAN and ANR.
Versus
DR. NILUFAR RAHMAN and ANR.

MR. A M BORA
MR.S K MEDHI
MR. B M CHOUDHURY
MR.A DAS
MR. U CHOUDHURY
MR. A BARUAH
MR. D J GOGOI

S CHANDA
MR.J SHARMA(R-1)
MR. S CHAMARIA
MR.G KAKOTI(R-1)
MR.P THAKURIA(R-1)
MR A N SARMAH
PP, ASSAM

WITH

[I.A./1592/2016](#)

in Crl.Pet./303/2016

MRS. AFROZA RAHMAN and ANR.
Versus
DR. NILUFAR RAHMAN and ANR.

MR.S K MEDHI
MR.A DAS

PP, ASSAM

9 [Crl.Pet./448/2021](#)
PART-HEARD, WITH LCR 1
FILE(SCANNED COPY)

JAMBHEY TSERING
Versus
THE STATE OF ARUNACHAL PRADESH
AND 3 ORS.

MR. D MOZUMDER
MR. P BORAH
MR. T T TARA

GA, AP
MR A CHOWDHURY (R-2)
MS. B CHOWDHURY (R-2)
MR. S DUTTA (R-2)
PP, A P

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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19)	MR. N ALAM	08-05-2024	To	17-05-2024



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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6005/2021 AS FIRST ITEM, FIXED	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. J I BORBHUIYA (R-20 TO 28) MR. S BORTHAKUR (R 4 - R 18) MR. S DUTTA (R-19) MS. P BORAH (R 4 - R 18) MR D J MEDHI (R-19) MR. S K SAIKIA (R-20 TO 28) MR. D S BHATTACHARYYA (R-20 TO 28)
	WITH I.A.(Civil)/3095/2022 in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
2	WITH WP(C)/8073/2019	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
3	WITH WP(C)/8795/2019	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
4	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	WITH I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY

5	WITH WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
6	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
7	WITH WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
8	WP(C)/5464/2022 FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
9	WP(C)/247/2023 B/O	JURI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
10	WP(C)/4810/2023 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
11	WP(C)/7084/2023 B/O	ARPAN KUMAR BARMAN Versus THE ASSAM HIGHER SECONADRY EDUCATION COUNCIL (AHSEC) AND 3 ORS	MR. S K TALUKDAR MS. S T BOKTH	SC, AHSEC
12	WP(C)/7141/2023 B/O	RAM KRISHNA CH. NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K I MAZUMDER MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-6) MR. P K DEKA (r-6) MR. P DAIMARY (r-6) MR. R. KARIM (r-6)
13	WP(C)/1484/2024 CAVT. NO.01302/024, FIXED AT 2:00 P.M.	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR

ORDERS

14	WP(C)/5408/2022 FIXED	PROBIN CHANDRA BURAGOHAIN Versus THE GOVT OF ASSAM AND 12 ORS	MS G BORA MS. B TALUKDAR MS M GOGOI MR. D K JAIN	GA, ASSAM MR. N BARUAH (r-12) SC, SEC. EDU. SC, SSA
15	MC/3/2024 WP(C)/4773/2012(D/O), FIXED in WP(C)/4773/2012	SHONAB UDDIN MOLLAH Versus STATE OF ASSAM and 7 ORS.	MR. A SAYED MR. S K TALUKDAR	SC, ELEM. EDU
16	I.A.(Civil)/782/2024 FIXED in WP(C)/1052/2024 WITH WP(C)/1052/2024	REZZAK HOSSAIN, Versus THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM	SC, ELEM. EDU
		REZZAK HOSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM MR J I MONDAL MR A N IQBAL	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1261/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
2 Bail Appln./1283/2024	MD. SHWAJUDDIN ALI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
MOTION			
3 AB/1001/2024	SHAHARUF KHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR. C TALUKDAR	PP, ASSAM
4 AB/1046/2024	MD. ABDUL KALAM BARBHUIYA @MD. JOYNAL UDDIN BARBHUIYA @ KALAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	PP, ASSAM
5 AB/1051/2024	HITESWAR DAS Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
6 AB/1064/2024	MUBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN M ISLAM	PP, ASSAM
7 AB/1115/2024	SIMAN BORO Versus THE STATE OF ASSAM	MR. P A AHMED MR Z RAHMAN	PP, ASSAM
8 AB/1141/2024	MD. SAIDUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
ADMISSION			
9 WP(C)/2235/2017 FIXED	ANJALI DUTTA and ANR. Versus THE STATE OF ASSAM and 8 ORS.	MR.K K PARASAR MR.B CHETRI MS.N UPADHYAY	MR.B K MAHAJAN(R-8) MR. T J MAHANTA MR.N HOQUE(R-8) GA, ASSAM MR. P P DUTTA MR.N MAHAJANR-8 MR.R ALI(R-8) MR. A BORUA MS N BORDOLOI, SC, REVENUE DEPTT.

10	WP(C)/8058/2017 FIXED	SUBUR UDDIN and 2 ORS Versus THE STATE OF ASSAM and 10 ORS	MR H I CHOUDHURY MR.D HUSSAIN MR.A S TAPADER	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPARTMENT)
11	WP(C)/5094/2020 FIXED	M/S BHAURAM JODHRAJ Versus THE UNION OF INDIA AND 3 ORS	MR. S DEKA MS. J BORO	GA, ASSAM MS. K PHUKAN, GA, ASSAM (R-3,4) MR. S K MEDHI MR. A K DUTTA (R-1,2) ASSTT.S.G.I.

BAIL HEARING

12	AB/594/2024 FIXED	SANDIPAN PAUL CHOWDHURY Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
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HEARING

13	WP(C)/1744/2018 PART-HEARD WITH LCR	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
14	WP(C)/5868/2012 FIXED	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE

WITH

15	WP(C)/1354/2014	AMULYA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.N SARMA MS.KARABI SAIKIA MS.KAKALI SAIKIA MS.A GOGOI	GA, ASSAM MRS.V L SINGH SC, REVENUE ASSTT.S.G.I.
16	WP(C)/741/2014 WITH LCR, FIXED	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R-3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM SC, L C MR.M BARUAH MR.S K SWARGIARY

WITH

[MC/1196/2014](#)
in WP(C)/741/2014

DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
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WITH

[I.A./1696/2016](#)
in WP(C)/741/2014

BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
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WITH
[I.A.\(Civil\)/2014/2016](#)
in WP(C)/741/2014

M/S ASSAM STATE TEXTILE
CORPORATION LTD.
Versus
THE STATE OF ASSAM AND 16 ORS

MR. G CHOUDHURY
MR.A K HALOI
MR.P BARUAH

MR.S DAS
MR.S SARMA
MR.M BARUAH
MR.S K SWARGIARY
SC, L C

17 [WP\(C\)/7518/2015](#)

AGRICULTURAL MARKETING BOARD
EMPLOYEE'S ASSOCIATION
Versus
THE STATE OF ASSAM AND 3 ORS

MR.K N CHOUDHURY
MR.M MAHANTA
MS.R DEKA
MR.J PATOWARY
MS.A DEKA

GA, ASSAM
AG, ASSAM
SC, A S A M B
SC, AGRI. DEPARTMENT

18 [WP\(C\)/3496/2016](#)
FIXED

DEBI PRASAD AGARWALA FOGLA and
ANR
Versus
THE STATE OF ASSAM AND 4 ORS

MR G N SAHEWALLA
MR.S P ROY
MR.K RAJBONGSHI
MS.B BAISHYA
MR M SAHEWALLA
MS. S. TODI
MS T J SAHEWALLA
MS K BHATTACHARYYA
MRA K RAI

MR.K AGARWAL(R-5)
GA, ASSAM
MR.B BRAHMA(R-5)
MR.B DASR-5
MR.W SHARMA(R-5)

19 [WP\(C\)/2087/2017](#)
FIXED

GOPANJOY NAIDING and 12 ORS.
Versus
THE STATE OF ASSAM and 6 ORS.

MR.C BARUAH
MR.D BARUA
MR.B BARUAH

GA, ASSAM
SC, NHAI
MR. R K TALUKDAR (R-6)
SC, N C HILLS

20 [WP\(C\)/9219/2019](#)

CENTURY PLYBOARDS (I) LTD. AND ANR.
Versus
UNION OF INDIA AND 5 ORS.

DR. A SARAF
MR. P BARUAH
MR. Z ISLAM
MR. P DAS
MR. N N DUTTA

MR. B C PATHAK
MR. R K D CHOUDHURY
MR. B PATHAK
MR. N CHOUDHURY(R-7)
MR. B D DEKA(R-7)
MR. R THADANI
MR. M DAS(R-7)
ASSTT.S.G.I.
MR. A DEKA(R-7)
MS. G KAUR (R-7)

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR THURSDAY, THE 9TH DAY OF MAY, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE L.S. JAMIR

[COURT NO: 2]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 P.M.]**

HEARING

1 RA(FA)/1/2018

AOSANEN PONGEN AND ANR.
VERSUS
AKHOIA VILLAGE

A. ZHIMOMI
IMTI LONGJEM
JOSHUA SHEQI
ESTHER
VINITOLI
LHOUSINO

C.T. JAMIR, SR.ADV
WATI JAMIR
N.LONGKUMER
AKUM JAMIR
IMKONG JAMIR
I IMCHEN
CHUBATOLA
K TSUKRU
ALIBA OZUKUM
NUNGSANG AIER